

Fresh Suit received by way of assignment.

Surinder Kambo v Ena Kapoor & Ors

Present: Sh. Lal Singh Thakur, Ld. Counsel for plaintiff.

Fresh suit for permanent injunction has been received by way of assignment. Submissions heard. Record perused.

Issue summons of the suit and notice of the interim application by way of electronic modes i.e. email/whatsapp/sms etc.

Plaintiff is directed to file an affidavit of service and the manner in which defendants have been served before judicial branch, West, THC by way of email before the next date of hearing.

Copy of the order be sent to the plaintiff by way of email.

Put up for further proceedings on 29.06.2020

Nitish Kumar Sharma

CJ(01),West/THC

18/06/2020